

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

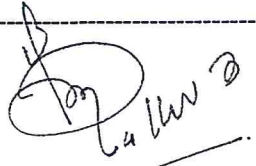
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : IA/116/2017
PETITION NUMBER : CP/29/2016
NAME OF THE PETITIONER(S) : ALEXANDER CORREYA
NAME OF THE RESPONDENT(S) : THE BHAGYODAYAM CO. & 7 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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N.J. MATHEWS

ADVOCATE FOR
R₁ to R₆



or N. RAJESH

R₇ to R₉



SHARATH CHANDRAN

Petitioner.



ORDER

Counsel for the Petitioner present. Counsel for R1 to R6 present. Counsel for Petitioner has sought leave to file C.A.188 and 190. The leave is granted. The Applications are taken on record, the copies of which are given to the other side. Counsel for the Respondent is directed to file the objections before the next date of hearing.

The communication dated 07.09.2017 made by the Chairman of the Board of Directors by which the membership of the Petitioners stated to have been struck off from the register of Members is stayed.

The **Registry** is directed to issue notice to the proposed Respondent. Counsel for the Petitioner is also directed to send a private notice to the proposed Respondent by way of speed post and file proof of sending before the next date of hearing. Matter is posted for arguments in the C.As. Put up on **09.10.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)


MEMBER (JUDICIAL)

ghk